GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

**UNSTARRED QUESTION No. 1486** 

ANSWERED ON: 05/08/2024

## STATUS OF URBAN HOUSES IN ANDHRA PRADESH

## 1486. SHRI PARIMAL NATHWANI

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of urban houses constructed in last five years in the country under Urban Housing Scheme;
- (b) the total expenditure incurred in last five years on construction of urban housing;
- (c) the number of these houses which have been allotted and by when remaining houses will be allotted; and
- (d) the number of these houses which are made in urban areas of Andhra Pradesh, Gujarat and Jharkhand with break-up for last five years, State-wise?

## ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic civic amenities in urban areas across the country.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.40 lakh are completed/delivered to the beneficiaries in urban areas as on 29.07.2024. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Out of total sanctioned Central Assistance of ₹ 2 lakh crore, ₹ 1.64 lakh crore have been released as on 22.07.2024 which includes ₹ 1,13,490 crore has been released in last five years. The State-wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released during the last five years under all verticals of PMAY-U, including Andhra Pradesh, Gujarat and Jharkhand is at Annexure.

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Including Andhra Pradesh, Gujarat and Jharkhand, State/UT wise details of houses sanctioned, grounded, completed and occupied along with Central Assistance approved and released during the last five years under all verticals of PMAY-U

		Name of theState/ UT	Physical Progress of Houses (Nos)				Financial Progress in respect	
Sr. No.			Sanctioned	Grounded*	Completed/ Delivered*	Occupied*	of Central Assistance (₹ in Cr.)	
					Delivered	-	Sanctioned	Released **
1	States	Andhra Pradesh	16,33,562	15,37,605	6,85,879	7,30,712	24,929.54	17,054.22
2		Bihar	1,10,705	1,88,447	84,027	84,039	1,788.88	2,017.00
3		Chhattisgarh	1,63,144	1,59,293	1,76,328	1,59,408	2,693.69	2,985.28
4		Goa	2,639	2,643	2,642	2,642	63.31	63.31
5		Gujarat	6,25,362	6,28,702	6,63,722	6,48,299	13,536.29	13,635.68
6		Haryana	34,325	58,772	53,829	53,829	778.02	1,034.99
7		Himachal Pradesh	7,689	7,498	8,118	8,066	133.35	138.88
8		Jharkhand	1,07,832	1,22,478	80,606	78,093	1,739.67	1,594.33
9		Karnataka	2,02,709	3,40,392	1,98,290	1,60,677	3,641.55	4,135.02
10		Kerala	77,176	72,716	77,734	77,591	1,372.14	1,285.52
11		Madhya Pradesh	4,22,968	5,13,357	5,08,767	5,08,678	7,554.27	9,479.69
12		Maharashtra	7,87,148	8,32,666	6,81,569	6,06,433	15,895.64	14,656.31
13		Odisha	1,04,561	1,03,410	93,603	92,583	1,635.84	1,629.91
14		Punjab	86,521	85,953	70,983	70,931	1,634.24	1,479.54
15		Rajasthan	2,38,892	1,99,430	1,42,229	1,42,554	4,540.55	3,820.18
16		Tamil Nadu	3,08,867	3,23,902	3,63,727	3,21,685	5,411.27	6,746.16
17		Telangana	93,068	89,296	1,65,991	1,05,551	1,994.07	2,134.01
18		Uttar Pradesh	9,44,989	11,89,463	11,50,368	11,22,197	15,129.03	19,613.31
19		Uttarakhand	42,052	39,921	25,607	24,695	749.31	634.53
20		West Bengal	3,61,066	4,13,860	2,72,679	2,72,583	6,042.22	5,052.15
Sub- total (States) :-			63,55,275	69,09,804	55,06,698	52,71,246	1,11,262.86	1,09,190.04
21	North East States	Arunachal Pradesh	3,292	2,884	6,102	4,566	49.90	72.63
22		Assam	1,26,253	1,14,642	85,357	85,357	1,915.06	1,593.75
23		Manipur	17,539	27,566	11,281	11,281	263.56	299.94
24		Meghalaya	2,525	3,042	951	951	38.54	37.06
25		Mizoram	11,109	33,366	7,697	7,697	171.78	301.83
26		Nagaland	9,966	16,298	18,481	18,904	149.54	241.53
27		Sikkim	178	50	171	171	3.98	3.98
28		Tripura	31,378	35,620	35,420	35,420	536.65	615.37
Sub- total (N.E. States) :-			2,02,240	2,33,468	1,65,460	1,64,347	3,129.02	3,166.08
29	Jnion Territories	A&N Island	350	350	27	27	5.45	2.66
30		Chandigarh	1,038	1,038	1,038	1,038	24.09	24.09
31		DNH & DD	5,772	6,116	7,371	6,133	139.48	142.84
32		Delhi	17,067	17,067	17,067	17,067	401.79	401.79
33		J&K	26,748	27,084	18,326	18,326	419.17	394.97
34		Ladakh	281	415	501	501	4.42	7.22
35	- L	Lakshadweep		_		_		
36		Puducherry	7,850	8,974	7,481	7,481	129.92	160.41
Sub- total (UT) :-			59,106	61,044	51,811	50,573	1,124.30	1,133.96
Grand Total :-			66,16,621				1,15,516.18	

<sup>\*</sup> Note 1: Includes houses grounded, completed and occupied in the year against houses sanctioned in preceding years.

<sup>\*\*</sup> Includes Central Assistance released during the year against houses sanctioned in preceding years.